

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

EXCISE Appeal No. 12086 of 2018-DB

[Arising out of Order-in-Original/Appeal No BVR-EXCUS-000-COMM-123-126-2017-18 dated 27.03.2018 passed by
Commissioner of Central Excise, Customs and Service Tax-BHAVNAGAR]

C.C.E. & S.T.-Bhavnagar

...Appellant

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

VERSUS

Ultratech Cement Limited

...Respondent

Gujarat Cement Works, Post-Kovaya,
Amreli, Gujarat-365541

APPEARANCE:

Shri Ishan Bhatt, Advocate for the Appellant

Shri Mihir G Rayka, Additional Commissioner (AR) for the Respondent

CORAM:

HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. C. L. MAHAR, MEMBER (TECHNICAL)

DATE OF HEARING: 31.07.2024
DATE OF DECISION: 20.11.2024

The appeal is disposed of. For order, see order of date in EXCISE Appeal
No. 11974 of 2018-DB.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(C. L. MAHAR)
MEMBER (TECHNICAL)